

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2517
ANSWERED ON:09.08.2010
DRINKING WATER SECURITY PLAN
Singh Shri Dushyant

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to prepare drinking water security plans for different water stressed areas of the country;
- (b) if so, the details thereof;
- (c) the status of National Rural Drinking Water Programme (NRDWP) in the country including Rajasthan;and
- (d) the details of other schemes to promote conservation and proper utilization of water in rural areas?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (Ms. AGATHA SANGMA)

- (a) & (b) Water supply being a State subject, powers to plan, sanction and implement water supply schemes under NRDWP vest with the State. Under the NRDWP guidelines, which came into effect from 1.4.2009, provision for the preparation of District Water Security Plan based on the Village Water Security Plans to be prepared by the village communities with the help of NGOs, have been made.
- (c) During 2010-11, under NRDWP, provision of Rs. 9,000 crore have been out of which Rs. 3,920.50 crore have been released to 26 States including Rajasthan and except Bihar and Goa. Funds could not be released to Goa and Bihar as proposals in the prescribed format as well as certificate for utilization of more than 60% of the total available funds under NRDWP, have not been received. So far, States including Rajasthan have also reported utilization of Rs. 791.44 crore and coverage of 12,335 habitations.
- (d) In addition to NRDWP, States have a number of their own schemes/ programmes addressing different aspects of water supply in rural areas. Some of the States have also taken up water supply schemes as externally aided projects with external assistance.